

STATEMENT

All India Radio :

18. No advertisement for a product or service shall be accepted if it suggests in any way that unless the children themselves buy or encourage other people to buy the products or services, they will be failing in their duty or lacking in loyalty to any person or organisation.
19. No advertisement shall be accepted which leads children to believe that if they do not own or use the product advertised they will be inferior in some way to other children or that they are liable to be condemned or ridiculed for not owning or using it.

Doordarshan

22. No advertisement for a product or service shall be accepted if it suggests in any way that unless the children themselves buy or encourage other people to buy the products or services, they will be failing in their duty or lacking in loyalty to any person or organisation.
23. No advertisement shall be accepted which leads children to believe that if they do not own or use the product advertised they will be inferior in some way to other children or that they are liable to be condemned or ridiculed for not owning or using it.
24. Any advertisement which endangers the safety of the children or creates in them any interest in unhealthy practices, shall not be accepted, e.g. playing in the middle of the road, leaning dangerously out of a window, playing with match boxes and other goods which can cause accidents.
25. Children shall not be shown begging or in an undignified or indecent manner.

12.00 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review by the Govt. of the working of National Backward Classes Finance Development Corporation, New Delhi for 1993-94 alongwith statement showing reasons for delay in laying these papers etc.

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : Sir, I beg to lay on the Table

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of

section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 1993-94.
 - (ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library, See No.- LT-227/96]
 - (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for the year 1996-97.
[Placed in Library, See No.- LT-228/96]
 - (4) (i) A copy of the Annual Report (Hindi and English versions) of the Rehabilitation Council of India, New Delhi for the years 1993-94 and 1994-95, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English Versions) by the Government of the working of the Rehabilitation Council of India, New Delhi, for the years 1993-94 and 1994-95.
 - (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
[Placed in Library, See No.- LT-229/96]
 - (6) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1994-95, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1994-95.
 - (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
[Placed in Library, See No.- LT-230/96]
 - (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rehabilitation, Training and Research, Cuttack, for the year 1994-95, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of

Rehabilitation, Training and Research, Cuttack, for the year 1994-95.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No.- LT-231/96]

10. (i) A copy of the Annual Report (Hindi and English versions) of the Institute for the Physically Handicapped, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for the Physically Handicapped, New Delhi, for the year 1994-95.

11. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No.- LT-232/96]

Detailed Demands for Grants of Ministry of Information and Broadcasting for 1996-97

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 1996-97.

[Placed in Library, See No.- LT-233/96]

Detailed Demands for Grants of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution for 1996-97.

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution for the year 1996-97.

[Placed in Library, See No.- LT-234/96]

Detailed Demands for Grants of the Ministry of Surface Transport for 1996-97

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport for the year 1996-97.

[Placed in Library, See NO. LT-235/96]

Detailed Demands for Grants of the Ministry of Rural Areas and Employment for 1996-97

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : Sir, I beg to lay on the Table a copy of the Detailed

Demands for Grants (Hindi and English versions) of the Ministry of Rural Areas and Employment for the year 1996-97.

[Placed in Library, See No.- LT-236/96]

Detailed Demands for Grants of the Ministry of Rural Areas and Employment for 1996-97

[Translation]

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for the year 1996-97.

[Placed in Library, See No.- LT-237/96]

Detailed Demands for Grants of the Ministry of Communications for 1996-97 etc.

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : I beg to lay on the Table-

- (1) A copy of the Indian Telegraph (Second Amendment) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 133(E) in Gazette of India dated the 15th March, 1996, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

[Placed in Library, See No.- LT-238/96]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Communications (including Department of Telecommunications) for the year 1996-97.

[Placed in Library, See No.- LT-239/96]

- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of The Department of Post for the year 1996-97.

[Placed in Library, See No.- LT-240/96]

Detailed Demands for Grants of the Department of Ocean Development for 1996-97

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, I, on behalf of Dr. Yoginder K. Alagh, beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Ocean Development for the year 1996-97.

[Placed in Library, See No.- LT-241/96]

Detailed Demands for Grants of the Ministry of Health and Family Welfare for 1996-97.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English

versions) of the Ministry of Health and Family Welfare for the year 1996-97.

[Placed in Library. See No.- LT-242/96]

Detailed Demands for Grants of the Ministry of Urban Affairs and Employment for 1996-97

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) :

(a) I, on behalf of Dr. U. Venkateswarlu, beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Affairs and Employment for the year 1996-97.

[Placed in Library. See No.- LT-243/96]

Notification under Proviso to article 309 of the Constitution and statement showing reasons for delay in laying these papers etc.

THE MINISTER OF STATE IN MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : Sir, I beg to lay on the Table-

- (1) A copy of the General Reserve Engineer Force Group 'C' and Group 'D' Recruitment (Amendment) Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 343 in Gazette of India dated the 22nd July, 1995 issued under proviso to article 309 of the Constitution.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.- LT-244/96]

12.04 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No.3 Bill, 1996 which was passed by the Lok Sabha at its sitting held on 30th July, 1996 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

[Translation]

SHRI KASHI RAM RANA (Surat) : Mr. Speaker, Sir, the Finance Minister, in his budget, has imposed 10

percent basic excise duty on fabrics. On this fabric, there has been 10 percent additional excise duty for the last several years. The entire additional industry, has demanded that this additional excise duty be imposed on the yarn and not on fabrics. But instead of doing so, the Finance Minister, in his new budget, has imposed 10% basic excise duty. All the processing houses in the country are drawing strike from today, the 1st August. This will render lakhs of workers unemployed and cloth production worth thousands of crores of rupees would come to a halt. This will also stop the inflow of foreign exchange that we get due to export of cloth etc.

Sir, this ten percent basic excise duty is an unbreakable imposition and should be withdrawn immediately because this will result in the closure of the textile industry and particularly the man made fabric. In Surat city, 70% man-made fabric is produced. Just as the cotton mills are being closed in Ahamedabad, all the man-made fabric, powerlooms, processing houses etc. would be closed in the country.

[English]

MR. SPEAKER : Rana Sahib, I think, it is enough.

[Translation]

SHRI KASHI RAM RANA : Therefore, I request the hon. Finance Minister to withdraw or postpone this 10% basic excise duty immediately and inform us about it in his reply. He must give me the reply.

MR. SPEAKER : The reply doesn't come so soon ... (Interruptions)

[English]

MR. SPEAKER : There are two small items that are to be presented in the House by the hon. Minister of Finance.

12.06 hrs.

JAMMU AND KASHMIR BUDGET, 1996-97

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : Sir, I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for the year 1996-97.

12.06½ hrs.

UTTAR PRADESH BUDGET, 1996-97

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : Sir, I beg to present a statement of estimated receipts and expenditure of the State of Uttar Pradesh for the year 1996-97.